Central Administrative Tribunal Principal Bench, New Delhi.

OA-4410/2015 MA-4255/2015

New Delhi this the 18th day of July, 2017.

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. G. Ajay Kumar,
S/o Sh. G. Durga Rao,
Aged about 52 years
Resident of H.No.D-9, GTB Hospital
Campus, Dilshad Garden,
Delhi-110095.
Presenting working as Store & Purchase
Supervisor in the GTB Hospital, Dept. of
Heath & Family Welfare, Govt. of NCT of
Delhi, Dilshad Garden, Delhi-110095.

.... Applicant

(through Sh. M.S. Ramalingam)

Versus

- Government of National Capital Territory of Delhi Through the Chief Secretary, A-Wing, 5th Floor, Delhi Secretariat, New Delhi-110002.
- The Secretary, Heath and Family Welfare Department, Govt. of NCT of Delhi, 9th Level, A-Wing, Delhi Secretariat, New Delhi-110002.
 Respondents

(through Sh. Vijay Pandita)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter was taken up for hearing, learned counsel for the respondents while drawing our attention to Para 4.8-4.13 of the reply filed by them submits that the claim of the applicant has been admitted and formal orders would be passed shortly.

2. In the circumstances, this OA is disposed of in terms of the aforesaid submissions. The respondents shall pass appropriate orders within six weeks from the date of receipt of a certified copy of this order. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

/ns/